

Nomination of cases by Hon'ble the Chief Justice on 10/12/2015			
Sl no.	Case details	Nominated to-	File delivered in section
Full Bench			
1	CrI. Revision – 4694/2011	Place before a Full Bench consisting of Hon'ble the Chief Justice, Hon'ble Ramesh Sinha, J. and Hon'ble Bharat Bhushan, J. together with the reference in Criminal Appeal 1883/2013 (Sher Singh Vs State)”.	S. C. A. Section on 10/12/2015
2	W. P. - 40360/2015 with W. P. - 41568/2015 with W. P. - 42744/2015 with W. P. - 42745/2015	Place before a Full Bench of DB presided by Hon'ble the Chief Justice and Hon'ble Dilip Gupta, J.	Writ C-I Section on 10/12/2015
DB of Hon....., J			
3	FAFO – 3040/2015	Hon. Tarun Agarwala, J.	Listing Section on 10/12/2015
Bench Comprising			
4	W. P. - 26097/2015	Hon. Rakesh Tiwari, J. and Hon. M. C. Tripathi, J.	Writ C-II Section on 10/12/2015
Hon....., J.			
5	Bail – 39573/2015 with Bail – 38486/2015	Hon. Ranjana Pandya, J.	Bail Section on 11/12/2015
6	Bail – 34273/2015	Hon. Ranjana Pandya, J.	Bail Section on 11/12/2015
7	Bail – 37794/2015	Hon. Ranjana Pandya, J.	Bail Section on 11/12/2015
8	Bail – 37474/2015	Hon. Ranjana Pandya, J.	Bail Section on 11/12/2015
9	Bail – 36845/2015	Hon. Ranjana Pandya, J.	Bail Section on 11/12/2015
10	Bail – 33117/2015	Hon. Ranjana Pandya, J.	Bail Section on 11/12/2015
11	Bail – 32128/2015 with Bail – 33935/2015	Hon. Ranjana Pandya, J.	Bail Section on 11/12/2015
12	Bail – 44051/2015	Hon. Bharat Bhushan, J.	Computer fresh Section on 10/12/2015
13	Bail – 44104/2015	Hon. Bharat Bhushan, J.	Computer fresh Section on 10/12/2015
14	Bail – 44075/2015	Hon. Bharat Bhushan, J.	Computer fresh Section on 10/12/2015

15	A482 – 34680/2015	Hon. Pankaj Naqvi, J.	Computer fresh Section on 10/12/2015
16	A482 – 34613/2015	Hon. Pankaj Naqvi, J.	Listing Section on 10/12/2015
Appropriate Court dealing with such matters			
17	Bail – 40645/2015	Appropriate Court dealing with such matters	Bail Section on 11/12/2015
18	Bail – 40604/2015	Appropriate Court dealing with such matters	Bail Section on 11/12/2015
Special Order			
19	Crl. A. - 2884/2014 with Nomination Appl – 414664/2015	Place before Hon'ble Bachchoo Lal, J. when His Lordship is available at Allahabad.	Crl. A. Section on 11/12/2015
20	Crl. A. - 2827/2013 with Nomination Appl – 414663/2015 with Crl. A. - 1184/2011	Place before Hon'ble Bachchoo Lal, J. when His Lordship sits at Allahabad for judicial work.	Crl. A. Section on 11/12/2015
Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015			
21	Writ A – 20255/2010 with W. P. - 46661/2010 with W. P. - 28926/2010	Hon. Manoj Kumar Gupta, J.	Writ A-I Section on 11/12/2015
22	Writ A – 4810/2014	Hon. Manoj Kumar Gupta, J.	Writ A-I Section on 11/12/2015
23	Company Appl – 6/2014	Hon. Ran Vijai Singh, J.	Company Section on 11/12/2015
24	Writ A – 9253/2000 with W. P. - 6021/2000	Hon. Suneet Kumar, J.	Writ A-II Section on 11/12/2015
25	Writ A – 38113/2015	Hon. Suneet Kumar, J.	Writ A-II Section on 11/12/2015
26	Writ A – 4268/2000 with W. P. - 31512/1998	Hon. Suneet Kumar, J.	Writ A-II Section on 11/12/2015
27	Writ A – 42420/2015	Hon. Suneet Kumar, J.	Writ A-II Section on 11/12/2015
28	Writ A – 71682/2011	Hon. Sunita Agarwal, J.	Writ A-II Section on 11/12/2015
29	W. P. - 66474/2015	Hon. Suneet Kumar, J.	Computer fresh Section on 10/12/2015
30	W. P. - 66188/2015	Hon. Suneet Kumar, J.	Computer fresh Section on 10/12/2015
31	W. P. - 66405/2015	Hon. B. Amit Sthalekar, J.	Computer fresh Section on 10/12/2015

32	W. P. - 66477/2015	Hon. Suneet Kumar, J.	Computer fresh Section on 10/12/2015
33	W. P. - 65027/2015	Hon. Suneet Kumar, J.	Computer fresh Section on 11/12/2015
34	W. P. - 66480/2015	Hon. B. Amit Sthalekar, J.	Computer fresh Section on 10/12/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
11/12/2015